

Expenditure on CSR by PSUs

1130. SHRI K. SOMAPRASAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the total amount of expenditure on Corporate Social Responsibility (CSR) by each Maharatna PSUs during last three years;
- (b) the total expenditure on CSR to SC/ST by each Maharatna PSU during last three years;
- (c) the total expenditure on CSR to SC/ST by each Navratna PSU during last three years;
- (d) the total expenditure on CSR to SC/ST by each Miniratna PSU category-I during last three years; and
- (e) the total expenditure on CSR to SC/ST by each Miniratna PSU category- II during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) As per available information with Department of Public Enterprises (DPE), the details of the total amount of expenditure incurred on Corporate Social Responsibility (CSR) by Maharatna Central Public Sector Enterprises (CPSEs) during 2014-15 and 2015-16 are given in the Statement (*See below*). Information for 2016-17 will be available as and when Public Enterprises Survey for 2016-17 is finalized.

(b) to (e) Information with regard to expenditure under CSR specifically on SC/ST by Maharatna, Navratna, Miniratna, category-I and II CPSEs is not separately maintained in DPE. However, CPSEs are free to select the activities as specified in Schedule-VII of the Companies Act, 2013 for welfare of SC/ST under their CSR policy.

Statement

Details of total expenditure incurred on CSR by Maharatna CPSEs during 2014-15 and 2015-16

(₹ in crore)			
Sl. No.	Name of Maharatna CPSE	CSR Expenditure incurred during 2014-15	CSR Expenditure incurred during 2015-16
1	2	3	4
1.	Bharat Heavy Electricals Ltd.	102.05	66.20
2.	Coal India Ltd.	24.72	73.26

1	2	3	4
3.	GAIL (I) Ltd.	71.89	104.83
4.	Indian Oil Corporation Ltd.	113.78	156.68
5.	NTPC Ltd.	205.16	491.80
6.	Oil & Natural Gas Corporation Ltd.	495.24	421.00
7.	Steel Authority of India Ltd.	35.04	76.20
TOTAL		1047.88	1389.97

Slowdown in SEZs

1131. SHRI B. K. HARIPRASAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has identified the reasons for the slowdown in the Special Economic Zones in last financial year; and

(b) if so, the details thereof along with the corrective measures taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) No, Sir. The total exports from SEZs was ₹ 4,67,337 crore in the year 2015-2016, which has increased to ₹ 5,23,637 crore in year 2016-2017. As such, there has been an increase of 12.05% in the total exports from SEZs during 2016-2017 in comparison to the previous year.

Acquisition of single and dual crop land for SEZs

1132. SHRI B. K. HARIPRASAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) details of land area notified, utilised and lying vacant in respect of Special Economic Zones (SEZs) during the last three years and the current year, State/UT-wise, including Karnataka;

(b) the total area of waste land, single crop land and dual crop land out of the above, category-wise; and

(c) reasons for acquiring single crop land and dual crop land for being notified for SEZs?